

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 230
TO BE ANSWERED ON 17.07.2017**

VACANCIES IN LABOUR COURTS

230. SHRI R. PARTHIPAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has noticed that numerous posts are vacant in Labour courts/tribunals in the country;**
- (b) if so, the details thereof;**
- (c) whether majority of these posts are in the backward areas;**
- (d) if so, the details thereof, State/UT-wise; and**
- (e) whether the Government has made any roadmap/timeline in this regard and if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) to (d): As per provisions of Industrial Disputes Act, 1947, the Central Government has set up 22 Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LCs) in various states for resolution of industrial disputes arising in Central Sphere. The details of vacancies in the CGIT-cum-LCs/NITs is given at Annexure-I.

(e): Government has already initiated the process to fill up the vacancies.

Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 230 to be answered on 17.07.2017.

List of Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LCs) and National Industrial Tribunals (NITs).

Sl. No.	Name of CGIT-cum-LC	State/U.T.	Vacancy Position					
			Presiding Officer	Secretary to the Court	P.A.	UDC	LDC	MTS
1	Mumbai I	Maharashtra	0	0	0	0	1	1
2	Mumbai II	Maharashtra	0	1	1	0	0	0
3	Dhanbad I	Jharkhand	0	0	1	0	1	1
4	Dhanbad II	Jharkhand	1	0	1	0	0	3
5	Asansol	West Bengal	0	0	1	0	0	1
6	Kolkata	West Bengal	1	1	0	0	0	0
7	Chandigarh I	Chandigarh	1	1	1	0	1	3
8	New Delhi I	Delhi	0	0	1	1	0	2
9	Kanpur	Uttar Pradesh	0	0	1	0	0	0
10	Jabalpur	Madhya Pradesh	0	0	0	0	2	3
11	Chennai	Tamil Nadu	0	0	0	0	1	1
12	Bangalore	Karnataka	0	0	1	0	0	0
13	Hyderabad	Telangana	0	0	0	0	2	1
14	Nagpur	Maharashtra	1	1	1	0	1	0
15	Bhubaneswar	Odisha	0	0	0	0	1	1
16	Lucknow	Uttar Pradesh	0	0	0	1	1	1
17	Jaipur	Rajasthan	0	0	1	1	1	1
18	New Delhi II	Delhi	1	1	1	1	0	*
19	Guwahati	Assam	0	0	0	0	0	*
20	Ernakulam	Kerala	0	0	0	0	0	*
21	Ahmedabad	Gujarat	0	1	1	1	0	*
22	Chandigarh II	Chandigarh	0	1	1	0	0	*
		Total	5	7	13	5	12	19

Mumbai I	National Industrial Tribunal
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Kolkata	National Industrial Tribunal
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* to be outsourced
